

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

24

C.P. No. 749/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Camouflage Insulation India Pvt.Ltd  
V/s  
ROC,Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Padmaja.K.	QCs	<i>ppkukkaen</i>
2	Neeraj P.	QCs.	<i>Neeraj</i>

ORDER

CP No.749/252(1)/NCLT/MB/MAH/2017

For ROC Report has not yet been received, list this matter on 5.2.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)